

Seventeenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2019 (Insertion of New Article 47A, etc.).

DR. M.K. VISHNU PRASAD (ARANI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

DR. M.K. VISHNU PRASAD: I introduce the Bill.